

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 402
CP(CAA)82/ND/2023

IN THE MATTER OF:

Mayank Containers Private Limited And Ravi ... Applicant
Metal Products Pvt Ltd

Under Section 230-232

Order delivered on 16.04.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Ms. Ashima Jain, Mr. Yash Jain, Mr. Lokesh
Dhyani, Advs.
For the RD : Ms. Jyoti Khurana, Mr. Akash Sharma,
Advs.
For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

Ld. Counsel for the Applicant as well as Proxy Counsel for the
ROC are present physically. Report of Income Tax Department is on
board.

Arguments heard. Order **reserved**.

-SD-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

-SD-

MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)